File No. 52/HR and RPE/FSMS/FSSAI/2018-19

Regulatory Compliance Division

Food Safety and Standards Authority of India (A Statutory BODY UNDER MINISTRY OF Health and Family Welfare) FDA Bhavan, Koltla Marg, New Delhi-110002

16 March 2021

To,

- 1. Commissioner of Food Safety of all States/UTs
- 2. Regional Directors of FSSAI

Subject: Acceptance of food and water testing reports from government recognized laboratories for the purpose of Hygiene Rating

Sir/Madam,

Reference is invited to Hygiene Rating Scheme guidance document which inter alia stipulates the requirement of food and water testing report from a NABL accredited laboratory for licensed food businesses applying for Hygiene Rating Certification. In this regard, it has been decided that food and water testing reports from government recognized laboratories (other than FSSAI recognized laboratories) can be considered for the purpose of awarding Hygiene Rating Certificate to the eligible food businesses.

The above is for the limited purpose of tygiene Rating only

Yours Sincerely

Dr. Shobhit Jain

Executive Director (CS)

Copy to-

- 1. CITO to upload on FSSAI website and Hygiene Rating Website
- 2. All Regional Directors of FSSAI-For necessary Information